

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 171 OF 2018 &
APPEAL NO. 173 OF 2018 &
APPEAL NO. 174 OF 2018 &
APPEAL NO. 175 OF 2018 &
APPEAL NO. 188 OF 2018**

Dated : 16th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of :

APPEAL NO. 171 OF 2018

Torrent Power Limited **Appellant(s)**
Versus
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sonali Jaitley Bakhshi
Mr. Jayesh Bakhshi
Ms. Sanya Kapoor
Ms. Tanim Gaur
Ms. Jayshree Dugar
Mr. Gaurav Yashvardhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2

APPEAL NO. 173 OF 2018

Torrent Power Limited **Appellant(s)**
Versus
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sonali Jaitley Bakhshi
Mr. Jayesh Bakhshi
Ms. Sanya Kapoor
Ms. Tanim Gaur
Ms. Jayshree Dugar
Mr. Gaurav Yashvardhan

Counsel for the Respondent(s) : Mr. Abhinav Goyal
Mr. Pallav Mongia
Mr. Mridul Chkaravarty

Mr. S.R. Pandey (Rep.) for R-1

Mr. Anand K. Ganesan for R-2

APPEAL NO. 174 OF 2018

Torrent Power Limited

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Sonali Jaitley Bakhshi
Mr. Jayesh Bakhshi
Ms. Sanya Kapoor
Ms. Tanim Gaur
Ms. Jayshree Dugar
Mr. Gaurav Yashvardhan

Counsel for the Respondent(s) : Mr. Abhinav Goyal
Mr. Pallav Mongia
Mr. Mridul Chkaravarty
Mr. S.R. Pandey (Rep.) for R-1
Mr. Anand K. Ganesan for R-2

APPEAL NO. 175 OF 2018

Torrent Power Limited

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Sonali Jaitley Bakhshi
Mr. Jayesh Bakhshi
Ms. Sanya Kapoor
Ms. Tanim Gaur
Ms. Jayshree Dugar
Mr. Gaurav Yashvardhan

Counsel for the Respondent(s) : Mr. Abhinav Goyal
Mr. Pallav Mongia
Mr. Mridul Chkaravarty
Mr. S.R. Pandey (Rep.) for R-1
Mr. Anand K. Ganesan for R-2

APPEAL NO. 188 OF 2018

Surat Municipal Corporation ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Darshan
Ms. Pyoli

Counsel for the Respondent(s) : Mr. Abhinav Goyal
Mr. Pallav Mongia
Mr. Mridul Chkaravarty
Mr. S.R. Pandey (Rep.) for R-1

Mr. Hardik Luthra
Mr. Alok Shukla for R-2

ORDER

Registry is directed to accept objections of Respondent No.2.

Rejoinder, if any, shall be filed within two weeks' time i.e. on or before
31.07.2019 with advance copy to the other side.

List the matter on **06.08.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson